

| <b>DEFECTIVE REPORT LIST</b>          |                    |   |   |
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| <b>DEFECTIVE REPORT OF 16-12-2022</b> |                    |   |   |
| <b>Sl no.</b>                         | <b>Case Number</b> | <b>Advocate for Petitioner/Caveator</b> | <b>Defects as per S.R.</b>  |
| 1                                     | WP(C)/33735/2022   | SAROJ KUMAR MISHRA                      | OTHERS. PAGE 26,27 & 28 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 2                                     | WP(C)/34543/2022   | DINESH KUMAR PANDA                      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 3                                     | WA/1677/2022       | CHANDRAKANTA PRADHAN, SR. PANEL COUNSEL | 17. REFERENCE CERTIFICATE NOT FURNISHED.<br>20. VERNACULAR CERTIFICATE NOT FURNISHED.               |
| 4                                     | WP(C)/34230/2022   | PRAFULLA KUMAR MOHAPATRA                | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 5                                     | CMAPL/735/2022     | DEEPAK RANJAN PARIDA                    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>24. LIMITATION NOT IN TIME / EXPIRED. |
| 6                                     | CMAPL/742/2022     | PABITRA KUMAR BEHERA                    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>24. LIMITATION NOT IN TIME / EXPIRED. |
| 7                                     | CRLMA/368/2022     | BISWARANJAN DALAI                       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 8                                     | CMAPL/743/2022     | ADV                                     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>24. LIMITATION NOT IN TIME / EXPIRED. |
| 9                                     | WP(C)/34558/2022   | SUBASH CH PANI                          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 10                                    | WP(C)/34559/2022   | SUBASH CH PANI                          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 11                                    | WP(C)/34582/2022   | AVIJIT PATNAIK                          | OTHERS. NEAT COPY OF PAGE 17,18,21 TO 46 TO BE FILED  |

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|    |                  |  | OTHERS. ORDER DT 8.1019 & 10.12.19 NOT FILED WHICH STATED IN THE PRAYER PORTION<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 12 | WP(C)/34633/2022 | B. N. MOHAPATRA                                      | OTHERS. NEAT COPY OF PAGE 8 TO 10 & 14 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 13 | WP(C)/34643/2022 | GHANASHYAM MUDULI                                    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 14 | WP(C)/34659/2022 | ASIT KUMAR DASH                                      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 15 | WP(C)/34637/2022 | DR. JITENDRA KUMAR LENKA                             | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 16 | WP(C)/33663/2022 | KUNAL KUMAR SWAIN                                    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 17 | CMAPL/720/2022   | ADV.   | OTHERS. CODE NOT INDICATED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>24. LIMITATION NOT IN TIME / EXPIRED.  |
| 18 | CMAPL/749/2022   | M/S AKSHYA CHANDRA MOHANTY, S.K BHAGAT , L. PATTNAIK | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>24. LIMITATION NOT IN TIME / EXPIRED.  |
| 19 | WP(C)/34569/2022 | SUBASH CH PANI                                       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 20 | WP(C)/34575/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 21 | WP(C)/34574/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 22 | WP(C)/34570/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 23 | WP(C)/34566/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 24 | WP(C)/34572/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 25 | WP(C)/34577/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 26 | WP(C)/34567/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 27 | WP(C)/34571/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 28 | WP(C)/34564/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 29 | WP(C)/34560/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 30 | WP(C)/34562/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 31 | WP(C)/34563/2022 | SUBASH CH PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 32 | WP(C)/34648/2022 | B.SATAPATHY    | OTHERS. NEAT COPY OF PAGE 16 TO BE FILED<br>OTHERS. UNDERLINE MADE IN PAGE 14,15<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

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| 33 | WP(C)/34556/2022 | SUBASH CH PANI         | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 34 | WP(C)/34287/2022 | SIDHARTHA SWAIN        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 35 | WP(C)/34299/2022 | SIDHARTHA SWAIN        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 36 | WP(C)/34445/2022 | K.C.MAJHI              | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 37 | WP(C)/34244/2022 | BHARAT BHUSAN ROUSTRAY | OTHERS. LEGIBLE COPY OF PAGE 11 TO BE FILED<br>5. SECOND COPY OF PETITION NOT FILED.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 38 | WP(C)/34350/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. PUT UP FOR S.R AFTER ANNEX ARE EXHIBITED AND PAGEMARKED  |
| 39 | WP(C)/34324/2022 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |

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| 40 | WP(C)/34308/2022 | SIBA PRASAD<br>PATI       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 41 | WP(C)/34325/2022 | DILLIP KUMAR<br>MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 42 | WP(C)/34326/2022 | DILLIP KUMAR<br>MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 43 | WP(C)/34473/2022 | BIVUDATTA<br>CHALAN       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20. VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 44 | WP(C)/33843/2022 | SURESH KUMAR<br>PANDA     | OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. IN PRAYER PORTION OF WP, IMPUGNED ORDER NO. 9079 APPEARS TO BE WRONG<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 45 | WP(C)/34298/2022 | SIDHARTHA<br>SWAIN        | OTHERS. LEGIBLE COPY OF PAGE 17 TO 24 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 46 | WP(C)/34443/2022 | K.C.MAJHI                     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 47 | WP(C)/33635/2022 | PRADIPTA<br>KISHORE<br>BHUYAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 48 | WP(C)/34290/2022 | SIDHARTHA<br>SWAIN            | OTHERS. LEGIBLE COPY OF PAGE 15 TO 22 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 49 | WP(C)/34470/2022 | BIVUDATTA<br>CHALAN           | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 50 | WP(C)/34437/2022 | SATYAJIT<br>MOHAPATRA         | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |
| 51 | WP(C)/34426/2022 | SANJIB KUMAR<br>RATH          | OTHERS. LEGIBLE COPY OF PAGE 16 TO BE FILED<br>OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING  |

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|    |                  |                          | ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 52 | CRLMP/2594/2022  | DEEPAK PANDA             | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>20. VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 53 | WP(C)/34425/2022 | SANJIB KUMAR RATH        | OTHERS. LEGIBLE COPY OF PAGE 15 TO BE FILED<br>OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 54 | WP(C)/34433/2022 | G.K.NANDA                | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 55 | CRLMP/2595/2022  | GYANENDRA KUMAR TRIPATHY | OTHERS. PAGE 3 TO 7 NOT SIGNED BY ADVOCATE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 56 | WP(C)/34483/2022 | SWAPNIL ROY              | OTHERS. OHCBAW FEE OF RS 50 /- NOT PAID   |

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|    |                  |                          | OTHERS. LEGIBLE COPY OF PAGE 18,19,22,24,25 & 27 TO BE FILED<br>OTHERS. DATE MENTIONED IN ANN 10 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.               |
| 57 | CRLMP/2596/2022  | ATMAJIT<br>MANMITH DAS   | OTHERS. ANNEXURES ARE NOT ATTESTED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 58 | CRLMP/2597/2022  | BISWAJIT<br>PASAYAT      | OTHERS. ANNEX 2 NOT ATTESTED<br>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  |
| 59 | WP(C)/34485/2022 | SWAPNIL ROY              | OTHERS. COURT FEE OF RS 6 /- NOT PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 60 | CRLMP/2598/2022  | BHABANI<br>SANKAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 61 | WP(C)/34484/2022 | SWAPNIL ROY              | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 62 | CRLMP/2599/2022  | ANUPAM DASH              | OTHERS. I.A FILED WITHOUT C.FEE & AFFIDAVIT<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 63 | CRLMP/2600/2022  | ATMAJIT<br>MANMITH DAS   | OTHERS. ANNEXURES ARE NOT ATTESTED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |



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|    |                  |                        | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>14. NOT PROPERLY INDEXED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 64 | WP(C)/34249/2022 | BHARAT BHUSAN ROUTRAY  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 65 | WP(C)/34358/2022 | BIDYADHAR PRADHAN      | OTHERS. PAGE 11,12 & 24 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 66 | WP(C)/33741/2022 | NIRANJAN PANDA         | OTHERS. LOGO OF RS 50 /- NOT PAID<br>OTHERS. NEAT COPY OF PAGE 22,24 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 67 | WP(C)/33815/2022 | SAILABALA JENA         | OTHERS. NEAT COPY OF PAGE 11 TO 17 & 20 TO BE FILED   |
| 68 | WP(C)/34630/2022 | B.N. MOHAPATRA         | OTHERS. NEAT COPY OF PAGE 10,12,13 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 69 | WP(C)/34609/2022 | SIDHESWAR MOHANTY      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 70 | WP(C)/34608/2022 | DR. SIMANCHALLA RANJIT | OTHERS. NEAT COPY OF PAGE 29 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON   |

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|    |                  |                        | FILING OF TRANSLATED COPY NOT FILED  |
| 71 | WP(C)/34581/2022 | SUBHENDU KUMAR NAYAK   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 72 | WP(C)/34565/2022 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 73 | CRLMP/2592/2022  | PARTHA SARATHI NAYAK   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 74 | WP(C)/34400/2022 | SANTOSH KUMAR MAHANTY  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 75 | WP(C)/34727/2022 | LAMBODAR ACHARI        | OTHERS. PAGES 16 TO 18 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 76 | WP(C)/34439/2022 | SATYAJIT MOHAPATRA     | OTHERS. THE DATE MENTIONED IN RESPECT OF ANN 6 DO NOT TALLY TO THE CONCERNED DOCUMENTS<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED                         |
| 77 | WP(C)/34329/2022 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

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| 78 | WP(C)/34211/2022 | DIGAMBARA MISHRA        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 79 | WP(C)/33607/2022 | KANANBALA ROY CHOUDHURY | OTHERS. ANNX 2 NOT LEGIBLE<br>OTHERS. SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 80 | WP(C)/33662/2022 | CHITRASEN PARIDA        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 81 | WP(C)/33690/2022 | NIRANJAN PANDA          | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID<br>OTHERS. DATE HAS NOT FURNISHED IN V.NAMA<br>5. SECOND COPY OF PETITION NOT FILED.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 82 | WP(C)/33646/2022 | SIDHARTHA RAY           | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 83 | WP(C)/33590/2022 | SUBHANKAR ROUT          | OTHERS. NEAT COPY OF PAGE 64 TO 66,68,76,86,88,90,96,153,154,155 TO BE FILED<br>OTHERS. UNDERLINE MADE IN PAGE 34,64 TO 66,80,131,150,151,159,160<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 84 | WP(C)/34162/2022 | SUPRIYA PATRA           | OTHERS. LEGIBLE COPY OF PAGE 34,35,37 TO 39 TO BE FILED   |
| 85 | WP(C)/34333/2022 | DILLIP KUMAR MOHAPATRA  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 86 | WP(C)/34331/2022 | DILLIP KUMAR MOHAPATRA  | OTHERS. DEFICIT COURT FEE OF RS 1 /- TO BE PAID   |

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|    |                  |                        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 87 | WP(C)/34340/2022 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 88 | WP(C)/34342/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. DEFICIT COURT FEE OF RS 1 /- TO BE PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 89 | WP(C)/34346/2022 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 90 | WP(C)/34348/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. THE PETITIONER WHO IS A LADY HAS BEEN DESCRIBED AS S/O LATE PRADEEP KUMAR PADHY IN C.T ,AFFIDAVIT AND V.NAMA  |

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|    |                  |                        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 91 | WP(C)/34765/2022 | KUNAL KUMAR SWAIN      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 92 | WP(C)/34238/2022 | BHARAT BHUSAN ROUSTRAY | 5. SECOND COPY OF PETITION NOT FILED.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 93 | WP(C)/34343/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. DEFICIT COURT FEE OF RS 1 /- TO BE PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 94 | WP(C)/34438/2022 | HRUDANANDA MOHAPATRA   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 95 | WP(C)/34352/2022 | RABINDRANATH PRUSTY    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 96 | WP(C)/34381/2022 | BHASKAR CHANDRA PANDA  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 97 | WP(C)/34372/2022 | PRIYA RANJAN MISHRA    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 98 | WP(C)/34383/2022 | ACHYUTANANDA PATTANAİK | OTHERS. NEAT COPY OF PAGE 19 & 25 TO 27 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 99 | WP(C)/34789/2022 | MANAS PATI             | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER  |

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|     |                  |                        | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 100 | WP(C)/34126/2022 | ACHYUTANANDA PATTANAİK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 101 | WP(C)/34128/2022 | ACHYUTANANDA PATTANAİK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 102 | WP(C)/33688/2022 | SASMITA NAYAK          | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID<br>5. SECOND COPY OF PETITION NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 103 | WP(C)/34124/2022 | ACHYUTANANDA PATTANAİK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 104 | WP(C)/34120/2022 | ACHYUTANANDA PATTANAİK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 105 | WP(C)/34139/2022 | ACHYUTANANDA PATTANAİK | OTHERS. NEAT COPY OF PAGE 17 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 106 | WP(C)/34389/2022 | ACHYUTANANDA PATTANAİK | OTHERS. NEAT COPY OF PAGE 19 & 25 TO 27 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 107 | WP(C)/34387/2022 | ACHYUTANANDA PATTANAİK | OTHERS. NEAT COPY OF PAGE 19,25 TO 27 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 108 | WP(C)/34380/2022 | ACHYUTANANDA PATTANAİK | OTHERS. NEAT COPY OF PAGE 25 TO 27 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

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| 109 | WP(C)/33507/2022 | KUNAL KUMAR SWAIN        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 110 | RSA/351/2022     | PRATIK DASH              | OTHERS. PUT UP FOR S.R AFTER FILING OF COURT FEE OF RS 2010.25 /-  |
| 111 | WP(C)/34604/2022 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 112 | WP(C)/34533/2022 | K.K.SWAIN                | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 113 | WP(C)/34434/2022 | SUBASH CHANDRA SATAPATHY | 3. AUTHENTICATION FEE IS DEFICIENT.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.            |
| 114 | WP(C)/34376/2022 | KUNAL KUMAR SWAIN        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 115 | WP(C)/34137/2022 | ACHYUTANANDA PATTANAİK   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 116 | WP(C)/34135/2022 | ACHYUTANANDA PATTANAİK   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 117 | WP(C)/34132/2022 | ACHYUTANANDA PATTANAİK   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 118 | WP(C)/34826/2022 | SIDHARTHA MISHRA 1       | 3. AUTHENTICATION FEE IS DEFICIENT.  |
| 119 | WP(C)/34831/2022 | SIDHARTHA MISHRA 1       | 3. AUTHENTICATION FEE IS DEFICIENT.  |
| 120 | WP(C)/34436/2022 | SUBASH CHANDRA SATAPATHY | 3. AUTHENTICATION FEE IS DEFICIENT.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.            |
| 121 | WP(C)/34150/2022 | SASWATI MOHAPATRA        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 122 | MATA/274/2022    | SATYARANJAN<br>MOHAPATRA     | 25. NAMES IN CAPITAL<br>LETTERS/ENROLMENT<br>NUMBERS/MOBILE PHONE<br>NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED  |
| 123 | MATA/275/2022    | SRINIBASH<br>SATAPATHY       | 10. SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY<br>MENTIONED  |
| 124 | MATA/277/2022    | BIBHU PRASAD<br>TRIPATHY     | OTHERS. THIS MAY BE<br>REGISTERED AS WP(C).   |
| 125 | RSA/352/2022     | DWARIKA<br>PRASAD<br>MOHANTY | 16. PETITION/APEAL NOT IN TIME<br>24. LIMITATION NOT IN TIME /<br>EXPIRED.<br>29. NAME OF THE FILING<br>ADVOCATE NOT IN CAPITAL<br>LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER<br>SIGNATURE OF SUCH ADVOCATE<br>APPEARING IN THE<br>PETITION/APEAL/APPLICATION |
| 126 | RSA/353/2022     | BIBHUDANANDA<br>MUDULI       | 29. NAME OF THE FILING<br>ADVOCATE NOT IN CAPITAL<br>LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER<br>SIGNATURE OF SUCH ADVOCATE<br>APPEARING IN THE<br>PETITION/APEAL/APPLICATION   |
| 127 | CRLMC/4008/2022  | UMESH<br>CHANDRA<br>MOHANTY  | 3. AUTHENTICATION FEE IS<br>DEFICIENT.<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 128 | CRLMC/4007/2022  | UMESH<br>CHANDRA<br>MOHANTY  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 129 | WP(C)/34418/2022 | SANTOSH<br>KUMAR NANDA       | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL<br>LETTERS/ENROLMENT<br>NUMBERS/MOBILE PHONE  |



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|     |                  |                          | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED   |
| 130 | FAO/470/2022     | SADASIVA PATRA           | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 131 | WP(C)/34295/2022 | SIDHARTHA SWAIN          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 132 | WP(C)/34292/2022 | SIDHARTHA SWAIN          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 133 | FAO/457/2022     | SUSANTA KUMAR BARAL      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 134 | WP(C)/34395/2022 | DR. JITENDRA KUMAR LENKA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 135 | WP(C)/34297/2022 | SIDHARTHA SWAIN          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 136 | WP(C)/34446/2022 | SURESH KUMAR PANDA       | OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. IN PRAYER PORTION OF WP, IMPUGNED ORDER NO. 9522 APPEARS TO BE WRONG<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20. VERNACULAR CERTIFICATE NOT FURNISHED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 137 | WP(C)/34338/2022 | DILLIP KUMAR MOHAPATRA   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |

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| 138 | WP(C)/34385/2022 | DR.JITENDRA<br>KUMAR LENKA | OTHERS. OHC BAMW FEE OF RS 50<br>/- NOT PAID<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 139 | WP(C)/34336/2022 | DILLIP KUMAR<br>MOHAPATRA  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 140 | MATA/279/2022    | H.N.TRIPATHY               | OTHERS. GOOD GROUND<br>CERTIFICATE NOT FURNISHED.   |
| 141 | WP(C)/34388/2022 | JITENDRA<br>KUMAR LENKA    | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 142 | WP(C)/34466/2022 | LALIT SAHU                 | OTHERS. NEAT COPY OF PAGE 80<br>& 81 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 143 | CRLMC/4000/2022  | JAJATI KESHARI<br>KHUNTIA  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 144 | WP(C)/34705/2022 | SUKANTA<br>KUMAR MISHRA    | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 145 | FAO/475/2022     | SOMNATH ROY                | OTHERS. RECEIPT SHOWING<br>DEPOSIT OF AWARDED AMOUNT<br>BEFORE THE COMMISSIONER NOT<br>FILED  |
| 146 | MATA/278/2022    | GOPAL KRUSHNA<br>MOHANTY   | OTHERS. GOOD GROUND<br>CERTIFICATE NOT FURNISHED.<br>OTHERS. PG. NO. 24 TO 35 ARE NOT<br>LEGIBLE.<br>3. AUTHENTICATION FEE IS<br>DEFICIENT.                   |
| 147 | FAO/471/2022     | SADASIVA<br>PATRA          | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 148 | WP(C)/34390/2022 | DR.JITENDRA<br>KUMAR LENKA | OTHERS. OHC BAMW FEE OF RS 50<br>/- NOT PAID<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>20. VERNACULAR CERTIFICATE<br>NOT FURNISHED. |

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| 149 | WP(C)/34334/2022 | DILLIP KUMAR<br>MOHAPATRA  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 150 | WP(C)/34391/2022 | DR.JITENDRA<br>KUMAR LENKA | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES<br>OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 151 | WP(C)/34450/2022 | ANIL KUMAR<br>DAS          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>27.<br>PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE<br>28.<br>PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER      |
| 152 | WP(C)/34449/2022 | ANIL KUMAR<br>DAS          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>27.<br>PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE<br>28.<br>PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER      |
| 153 | WP(C)/34457/2022 | JITENDRA<br>KUMAR NAIK     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |

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| 154 | WP(C)/34465/2022 | ASHOK KUMAR<br>DAS        | 3. AUTHENTICATION FEE IS DEFICIENT.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 155 | CRLA/1155/2022   | SURYAKANTA<br>DWIBEDI     | OTHERS. CODE NOT INDICATED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 156 | CRLA/1156/2022   | BISWAJIT NAYAK            | OTHERS. NAME OF THE FILING ADVOCATE IN CAPITAL LETTER & ENROLMENT NUMBER NOT INDICATED IN THE APPEAL MEMO<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.     |
| 157 | CRLA/1158/2022   | BISWAJIT NAYAK            | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>24. LIMITATION NOT IN TIME / EXPIRED.   |
| 158 | WP(C)/34616/2022 | JNANA RANJAN<br>KAR       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 159 | WP(C)/34619/2022 | SHUBHENDU<br>KUMAR PARIDA | OTHERS. NEAT COPY OF PAGE 6 TO 9 TO BE FILED<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 160 | WP(C)/34613/2022 | JNANA RANJAN<br>KAR       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 161 | WP(C)/34291/2022 | KIRTAN DANG               | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 162 | WP(C)/34618/2022 | JNANA RANJAN<br>KAR       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 163 | FAO/481/2022     | SOMNATH ROY               | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED<br>OTHERS. AGE OF THE RESPONDENT MENTIONED IN THE C.T APPEARS TO NOT CORRECT TO THAT OF |

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|     |                  |                             | AGE MENTIONED IN THE COURT BELOW   |
| 164 | FAO/476/2022     | SOMNATH ROY                 | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED  |
| 165 | RPFAM/349/2022   | ANIMA KUMARI DEI            | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED  |
| 166 | WPCRL/173/2022   | SRIKAR KUMAR RATH           | OTHERS. THIS MAY BE REGISTERED AS CRLMP  |
| 167 | WP(C)/34384/2022 | ACHYUTANANDA PATTANAİK      | OTHERS. NEAT COPY OF PAGE 19,25 TO 27 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                        |
| 168 | WP(C)/34129/2022 | ACHYUTANANDA PATTANAİK      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 169 | WP(C)/34142/2022 | ACHYUTANANDA PATTANAİK      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 170 | WP(C)/34143/2022 | ACHYUTANANDA PATTANAİK      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 171 | WA/1678/2022     | AJODHYA RANJAN DASH, A.G.A. | OTHERS. CODE NOT CORRECT<br>OTHERS. THE NAME,ENROLMENT NO. AND MOBILE NO. OF AGA IS TO BE NOTED AT THE CLOSING PART OF THE APPEAL MEMO |
| 172 | LAA/72/2022      | BISWA PRAKASH DHAL          | OTHERS. REQUISITES FOR ISSUE OF NOTICE NOT FILED   |
| 173 | RPFAM/351/2022   | BIPIN KUMAR NAYAK           | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED  |
| 174 | CRLMC/4049/2022  | RUDRA NARAYAN PARIJA        | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                         |

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| 175 | CRLMC/4053/2022  | AJIT KUMAR RAUT          | 3. AUTHENTICATION FEE IS DEFICIENT.  |
| 176 | CRLA/1165/2022   | SUSHANTA KUMAR JOSHI     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 177 | FAO/484/2022     | GOPAL CHANDRA SAMANTARAY | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED  |
| 178 | FAO/485/2022     | GOPAL CHANDRA SAMANTARAY | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED  |
| 179 | CMP/1294/2022    | TAPAN KUMAR MANDAL       | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  |
| 180 | CMP/1295/2022    | BIBEKANANDA BHUYAN       | OTHERS. PAGE 10 ANNEX 1 WRONGLY MENTIONED CIVIL SUIT NO. 315/17 INSTEAD OF C.S NO. 325 OF 2017                               |
| 181 | WP(C)/34506/2022 | PRASANTA KUMAR MISHRA    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 182 | WP(C)/34145/2022 | ACHYUTANANDA PATTANAIAK  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 183 | FAO/480/2022     | SUDEEP KUMAR SARANGI     | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED<br>24. LIMITATION NOT IN TIME / EXPIRED. |
| 184 | LAA/71/2022      | BISWA PRAKASH DHAL       | OTHERS. REQUISITES FOR ISSUE OF NOTICE NOT FILED   |
| 185 | WP(C)/34477/2022 | BIJAYA KUMAR BEHERA      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 186 | WP(C)/34650/2022 | S.P.MANGARAJ             | OTHERS. OHCBAW FEE OF RS 50 /- NOT PAID<br>OTHERS. LEGIBLE COPY OF PAGE  |

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|     |                  |   | 7 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 187 | WP(C)/34737/2022 | TRILOCHAN<br>NANDA  | OTHERS. PAGE 16,17,32,35 & 40 NOT LEGIBLE  |
| 188 | CONTC/7751/2022  | M/S.SURYA<br>PRAKASHA ARTA<br>BIDYADHAR<br>MANGARAJ(IN<br>PERSON) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 189 | WP(C)/34709/2022 | CHINMAYA<br>MOHANTY   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 190 | WP(C)/34651/2022 | RAJIV KUMAR<br>MAHANTA  | OTHERS. RS 50 /- FOR HCBW SCHEME NOT PAID.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                   |
| 191 | WP(C)/34245/2022 | TUSHAR KANTA<br>NAYAK   | OTHERS. NEAT COPY OF PAGE 17,28,29,31,34,40 & 41 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 192 | WP(C)/34036/2022 | SANGRAM<br>MISHRA   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20. VERNACULAR CERTIFICATE NOT FURNISHED.                    |
| 193 | WP(C)/34795/2022 | GYANENDRA<br>KUMAR<br>TRIPATHY                                    | OTHERS. LEGIBLE COPY OF PAGE 17 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                  |
| 194 | WP(C)/34828/2022 | RABI NARAYAN<br>BEHERA  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 195 | WP(C)/34842/2022 | RABI NARAYAN<br>BEHERA  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 196 | WP(C)/34840/2022 | RABI NARAYAN<br>BEHERA  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 197 | WP(C)/34838/2022 | RABI NARAYAN<br>BEHERA  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 198 | WP(C)/34835/2022 | RABI NARAYAN<br>BEHERA   | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 199 | RVWPET/247/2022  | S.S.RAO                  | OTHERS. OP NO. 1 TO 3 NOT<br>CORRECTLY FURNISHED<br>24. LIMITATION NOT IN TIME /<br>EXPIRED.  |
| 200 | WP(C)/34857/2022 | BIDYADHAR<br>PRADHAN     | OTHERS. NEAT COPY OF PG. 13 TO<br>BE FILED.<br>19. UNDERTAKING FOR NON<br>FILING OF TRANSLATED COPY<br>NOT FILED<br>20. VERNACULAR CERTIFICATE<br>NOT FURNISHED.<br>25. NAMES IN CAPITAL<br>LETTERS/ENROLMENT<br>NUMBERS/MOBILE PHONE<br>NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED  |
| 201 | MACA/340/2021    | BIRANCHI<br>NARAYAN RATH | OTHERS. HCBA FEE OF RS 30 /-<br>NOT PAID  |
| 202 | CRLREV/608/2022  | TUKUNA KUMAR<br>MISHRA   | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 203 | WP(C)/34892/2022 | KARUNAKAR<br>RATH        | OTHERS. NEAT COPY OF PAGE<br>7,13,14,15 TO 23 TO BE FILED<br>OTHERS. ANNEX 5,6 & 7 NOT<br>ATTESTED BY THE FILING<br>ADVOCATE<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING<br>ADVOCATE NOT IN CAPITAL<br>LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER<br>SIGNATURE OF SUCH ADVOCATE<br>APPEARING IN THE<br>PETITION/APPEAL/APPLICATION |
| 204 | WP(C)/33714/2022 | SATYAJIT<br>MUKHARJEE    | OTHERS. SECOND COPY OF<br>PETITION FILED,BUT ANNEX NOT<br>ATTESTED<br>OTHERS. PAGE 25,28,92,93 & 97<br>NOT LEGIBLE  |



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|     |                  |                        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 205 | MACA/675/2022    | AKSHAYA<br>KUMAR SAHOO | OTHERS. PUT UP FOR S.R AFTER PAYMENT OF COURT FEE OF RS 5000 /-   |
| 206 | CMP/1305/2022    | PRATIK DASH            | OTHERS. LEGIBLE COPY OF PAGE 44 TO 51,58,59,60 & 71 TO BE FILED   |
| 207 | WP(C)/34699/2022 | DR.PURUSOTTAM<br>CHULI | OTHERS. NEAT COPY OF PAGE 27,33 & 36 TO BE FILED<br>OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CHRONOLOGICALLY MADE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 208 | WP(C)/34701/2022 | DR.PURUSOTTAM<br>CHULI | OTHERS. HCBWA FEE OF RS 30 /- NOT PAID<br>OTHERS. NEAT COPY OF PAGE 27,33 & 36 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                        |